

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8127 OF 2002

RAMZAN KHAN & ANR

Appellant (s)

VERSUS

NATIONAL INSURANCE CO LTD

Respondent(s)

(With office report)

Date: 08/05/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Ms. Poonam Prasad, Adv.

Ms. Laxmi Arvind, Adv.

For Respondent(s)

Mr. Anand Padmanabhan, Adv.

Mr. Pramod Dayal, Adv.

Mr. Nikunj Dayal, Adv.

UPON hearing counsel the Court made the following
ORDER

List after summer vacation, as prayed for.

(Ravi P. Verma)
Court Master

(Anand Singh)
Court Master